

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-1749(PB)/2019

IN THE MATTER OF:

Annapurana Pet Pvt. Ltd.

.... Petitioners/Applicant

v.

Two Brothers Beverages Pvt. Ltd.

.... Respondent

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 19.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Akhil Nene, Adv.

For the Respondent

Mr. Shyam Babu, Adv.

ORDER

To be listed along the pronouncement of order in CP. No. (IB)-
1748(PB)/2019 in which orders have already been reserved.